Name of the Corporate Debtor: Future Lifestyle Fashions Limited; Date of Commencement of CIRP: 04-05-2023; List of Creditors as on: 06-08-2024; Name of IP: ; Process Number: 1; Last 5 digitof registration number: (Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	14	23004728273	14	20661580831	38.22		2343147442		Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	5	14122227762	5	14122227762	26.12				Annexure 4
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)	9448	745253647	9448	652559334	1.21		92694313		Annexure 6
7	Operational creditors (Government Dues)	16	3261669072	16	979462074	1.81	1949210195	332996803		Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	516	23406885372	516	17644192675	32.64	387716770	5374975928		Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		9999	64540764126	9999	54060022676	100.00	2336926965	8143814486	0	